

SPECIAL BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/7(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	ARUN TRADING CO VS BALLAVPUR PAPER MFG. LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Rishabh Karnani, Adv. : For Operational Creditor
Mr. Sandeep Choraria, Adv.

Mr. Zeeshan Haque, Adv. : For Corporate Debtor
Mr. Ram Maroo, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Last and final opportunity of two weeks is granted to file reply affidavit failing which cost will be imposed.
3. List this matter on **22/06/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)